

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:909
ANSWERED ON:03.03.2010
DEVELOPMENT OF FRINGE FOREST
Sivasami Shri C.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has formulated to launch a Rs.1600 crore scheme for the development of 1 million hectares of fringe forest and adjoining non-forest lands in villages across the country for conservation of water and bio-diversity sustainability;
- (b) if so, the details thereof;
- (c) the names of the States where this scheme is likely to be implemented; and
- (d) the manner in which the funds are likely to be disbursed to various States?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a) to (d) A concept paper in the form of mini Detailed Project Report (DPR) titled "Simultaneous Treatment of Fringe Forest and Adjoining Non- forestlands" has been formulated by National Rainfed Areas Authority (NRAA) under Ministry of Agriculture in consultation with Ministry of Environment & Forests. It is a central sector project for posing to an external donor agency for funding in the form of soft loan for an amount of Rs. 2247.79 crores for conservation of water, bio-diversity, sustainability of Joint Forest Management (JFM) and poverty alleviation in the states of Andhra Pradesh, Assam, Chhattisgarh, Gujarat, Jammu & Kashmir, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Mizoram, Nagaland, Orissa, Rajasthan, Uttar Pradesh, Uttarakhand and West Bengal. (Total 16 States including 3 North-Eastern States).